

**IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH**

**BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI SOUNDARARAJAN K., JM**

**ITA No. 88/Coch/2023
Assessment Year: 2011-12**

E.L. Tony Appellant
Index Jewellery, 3rd Floor, Center Point
M.G. Road, Thrissur 680001
[PAN: ACKPL2303F]

vs.

Dy. Commissioner of Income Tax Respondent
International Taxation, Kochi

Appellant by: Shri P.M. Veeramani, CA
Respondent by: Smt. Leena Lal, Sr. D.R.

Date of Hearing: 12.03.2025
Date of Pronouncement: 29.04.2025

ORDER

Per: Inturi Rama Rao, AM

This appeal filed by the assessee is directed against the order of the Commissioner of Income Tax (Appeals)-12, Bangalore [CIT(A)], dated 28.11.2022 for Assessment Year (AY) 2011-12.

2. When the matter was called on the learned A.R. submitted that the assessee intends to withdraw the appeal,

3. In the result, appeal filed by the assessee is dismissed as withdrawn.

4. Order pronounced in the open court on 29th April, 2025.

Sd/-
(SOUNDARARAJAN K.)
JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

Cochin, Dated: 29th April, 2025

n.p.

Copy to:

1. The Appellant
2. The Respondent
3. The Pr. CIT concerned
4. The Sr. DR, ITAT, Cochin
5. Guard File

Assistant Registrar
ITAT, Cochin